

ITEM NO.803

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 772/2023

ARSHNOOR KAUR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([IA No. 70635 of 2024 - Application for early hearing filed])

Date : 20-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Mandeep Kalra , AOR

For Respondent(s) Dr. N. Visakamurthy, AOR
Dr. Dinesh Rattan Bhardwaj, AOR
Ms. Vernika Tomar, AOR

UPON hearing the counsel the Court made the following

O R D E R

Upon being mentioned by the respondents, we are of the view that no order is required to be passed in respect of early listing plea.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR